

ITEM NO.1

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA 84037/2022 in Civil Appeal No.5752/2011

M/S PFIZER LTD.

Appellant(s)

VERSUS

STATE OF UP & ANR.

Respondent(s)

(IA No. 84037/2022 - EARLY HEARING APPLICATION)

Date : 11-07-2022 This appln. for early hearing was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MS. JUSTICE HIMA KOHLI

For Appellant(s)

Mr. C.U. Singh, Sr. Adv.
Mr. P. V. Dinesh, AOR
Mr Ashwini Kumar Singh, Adv.
Mr. Bineesh Kumar Singh, Adv.

For Respondent(s)

Mr. Samar Vijay Singh, AOR
Mr. Amit Ojha, Adv.
Mr. Vipin Singh Bansal, Adv.

Mrs. Mona K. Rajvanshi, AOR
Mr. Anurag Kashyap, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned Senior counsel appearing for the appellant and learned Advocates appearing for the respondents.
2. Taking into consideration the averments made in the application seeking early hearing of the Civil Appeal filed by Respondent No.2, the Registry is directed to list this appeal before an appropriate Bench hearing service matters after four weeks.

3. Application for early hearing is allowed on the afore-stated terms.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)

1.